

**HIGH COURT OF JAMMU & KASHMIR**  
(Office of the Registrar General at Srinagar)

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**Notification**

**No: 623/GS**

**Dated:17.08.2018**

It is hereby notified for information of all the concerned that 17<sup>th</sup> of August, 2018 is declared as a holiday for both wings of the High Court of J&K in the memory of Late Sh. Atal Bihari Vajpayee, Former Prime Minister of India.

It is further notified that the cases listed before the Hon'ble Court on 17<sup>th</sup> of August, 2018 shall be taken up on the next working day by the bench holding the roster, before taking up the cases that are listed on the said working day.

**By Order**

  
(Sanjay Dhar)  
Registrar General

**No: 34189-207/GS**

**Dated:17.08.2018**

**Copy to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K at Srinagar.
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
6. Director Judicial Academy, High Court of J&K, Srinagar.
7. Administrative Officer, Office of the Advocate General, J&K, Srinagar.
8. President, Bar Association Srinagar/Jammu.  
.....for information
9. CPC e-Court, High Court of J&K for uploading the same on the official website of the High Court.
10. Manager, Government Press, Srinagar.
11. Order file.

  
Registrar General